Register for eFiling
for High courts / District courts in India
and Become a Digital Era Advocate

Register for eFiling

- Are you an advocate practicing in High court / District court of India?
- Do you want to file your case in the comfort of your office?
- Do you want to file your case without visiting court complex?

✔ Then choose eFiling - the digital online filing process

- 10 step Registration procedure for Advocate at eFiling portal
  www.efiling.ecourts.gov.in
- Visit eFiling portal www.efiling.ecourts.gov.in and become registered user by following the 10 steps hereunder

Getting started

"Before starting registration keep the following details ready"

- Details of your mobile number, email ID registered with court database
- Details of your bar enrolment number
- Digital photo in Jpeg/Jpg format size between 5 KB and 5 MB
- Identity proof (Any one Pan card / Aadhar card / Voter card / Driving License / Bar Registration certificate in Jpeg / Jpg format size between 5 KB and 5 MB
- Smart Phone / Laptop with internet connection

- As it is a time bound registration you need to complete within 18 minutes. Don't start registration without having all the above details ready!

Lets start Registration

STEP : 1
Visit www.efiling.ecourts.gov.in
**STEP : 2**

**select your <state>**
- by clicking on the drop list (or)
- by clicking the state directly from the India map

**STEP : 3**

Click "Register" in the login page

**STEP : 4**

Select the radio button "Advocate" in the registration form

**STEP : 5**

Fill up the following details
- Mobile Number *
- Email ID *
  - (The mobile number and the email ID that is registered with the court here the advocate practices must be furnished. If mobile number and email id are not registered with court database then registration will not be completed and in that case contact concerned court for registering the same)
- Bar Registration Number of the Advocate
- Choose User ID (your preferable choice)
- Choose where you are Enrolled
- High Court / court establishment
- Choose the High court
- Enter the captcha
- Click "GET OTP"

**STEP : 6**

- Check your registered mobile number and the registered email ID for OTP. You should receive 2 separate OTP in your mobile number and the email ID. In some cases you may receive one OTP in your mobile number alone, in that case enter the OTP received in your mobile number and proceed further.
**STEP : 7**

Two OTP verification: if you have received Two OTPs, Enter the OTP received in your mobile number and the OTP received in your email Id in the respective entrybar and click verify OTP

(or)

One OTP verification: In some cases if you have received one OTP in your mobile number alone, then enter that OTP in the mobile OTP entry bar and click verify OTP.

**STEP : 8**

**REGISTER**

<table>
<thead>
<tr>
<th>Field</th>
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<tbody>
<tr>
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**STEP : 9**

Upload your Photo and ID

- Upload your Photo (in Jpeg/Jpg format of size less between 5 KB and 5 MB) using “Choose file” option
- Upload Identity proof in image size less than 5 KB and 5 MB using the “Choose file” option
- Suppose you don’t have digital photograph just take a photo from your smart phone and upload

**STEP : 10**

**REGISTER**

- Similarly, if you don’t have digital copy of your ID cards, then you can take a photo or scan the ID cards using any scan application and upload. Before uploading ensure that your photo and the ID card are in the format Jpeg or Jpg and in size between 5 KB and 5 MB
- Then you have to choose the type of ID card uploaded i.e. Pan card / Aadhar card / Voter card / Driving License / Bar Registration certificate from the drop box.

**STEP : 10**

Finally enters the captcha code given in box and click the "Register" button to complete the Registration process. You will finally get the message “Registered Successfully”

You have successfully become a registered Advocate of eFiling

Welcome to the digital world of eFiling of High Courts / District Courts of India

Start eFiling you cases from the comfort of your office

**Circulated by**

ecommittee

**Supreme Court of India**